

DIVISION BENCH  
COURT - I

**P-113**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/151(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	THE BANK OF BARODA LIMITED VS MR. MONORANJAN ROY
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Dipankar Das, Adv.

] For the Financial Creditor

**ORDER**

1. Ld.Counsel for the Financial Creditor present.
2. Let the service affidavit be filed by person duly authorised by the Financial Creditor within 10 days.
3. Post the matter on **20/06/ 2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**